

accidents). Road Accidents are multi-causal and are the result of interplay of various factors which can broadly be categorized into human error, road condition/environment and vehicular condition.

(c) and (d) The Ministry of Road Transport & Highways administers Motor Vehicles Act (MVA), 1988 and Central Motor Vehicles Rules (CMVR) 1989. The provisions of MVA 1988 and CMVR 1989 provisions are implemented by the State Government/UTs. The Ministry of Road Transport & Highways has also conveyed its concern about safe transportation of school children to the all the States/UTs who entrusted with responsibility to ensure maintenance of the traffic discipline by all road users.

#### **Commercial viability of Tajpur port**

3310. SHRIMATI SHANTA CHHETRI : Will the Minister of SHIPPING be pleased to state:

(a) whether Government is aware that Tajpur port requires 7 km. of sea dyke for commercial viability;

(b) whether Government has taken any step to quicken the process as regards the Tajpur port;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING (SHIR MANSUKH L. MANDAVIYA) : (a) to (d) There is no proposal for setting up a port at Tajpur, West Bengal by Government of India.

#### **Funds for CEZ Thoothukudi, T. N.**

3311. DR. SASIKALA PUSHPA RAMASWAMY : Will the Minister of SHIPPING be pleased to state:

(a) whether Government has taken any steps to modernise Thoothukudi Harbour under Sagarmala project including setting up Coastal Economic Zone;

(b) if so, the details thereof;

(c) whether Government has allocated any funds for this project; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Government of India has identified 16 projects for modernization of VO Chidambarnar Port at Thoothukudi (Tuticorin). Details of the projects is given in the Statement-I (*See below*). Further, Thoothukudi (Tuticorin) has been identified a potential district for development of a CEZ as per National Perspective Plan of Sagarmala.

(c) and (d) Under Sagarmala, 3 Port modernization projects of VO Chidambarnar Port at Thoothukudi (Tuticorin) have been funded by Government of India. Details of funding is given in the Statement-II.

**Statement-I**

*Details of projects identified for modernization of VO chidambarnar Port at Thoothukudi*

Sl.No.	Project Name	Project Cost (₹ Cr.)	Status
1	2	3	4
1.	Drive through Container Scanner -I No. - Tuticorin	50	Under Tendering
2.	RFID-Tuticorin	5	Completed
3.	Mechanization of Berth IX at Tuticorin	93	Completed
4.	Development and Operation of a full-fledged Truck Parking Terminal adjacent to NH7A opposite to Fisheries college at Tuticorin	25	Completed
5.	Construction of North Cargo berth-II for handling bulk cargoes on DBFOT basis - Tuticorin	335	Completed
6.	Conversion of 8th berth as container terminal on BOT basis for a period of 30 years - Tuticorin	312	Completed
7.	Coastal berth with dredged depth of 10.0m to handle vessels up to 15000 DWT -length 150m at VoCPT	36	Completed

1	2	3	4
8.	Development of a PPP berth for construction material	65	Under Implementation
9.	Upgradation of Existing Coal Jetty-CJ1 and CJ2 at Tuticorin	98	Under Implementation
10.	Deployment of Additional Harbour Mobile Cranes at III and IV berth - Tuticorm Port	29	Completed
11.	Construction of NCB3 at VOCPT	37	Completed
12.	Upgradation of Inner Harbour-SEPC Berths-Tuticorin	250	Under Implementation
13.	Channel and Basin Deepening of Inner Harbour Tuticorin for Fully Loaded Panamax Ships	325	Under tendering
14.	NCB 1 - Utilisation of its full capacity at Tuticorin	10	DPR under preparation
15.	Dredging the dock basin for coastal cargo berth at VOCPT -Dredging in front of dedicated coastal berth	98	Completed
16.	Mobile rubber tyred electrically operated hopper	38.08	Completed

***Statement-II****Details of Funding to modernisation projects of VO Chidambarnar Port at Thoothukudi*

Sl.No.	Project Name	Project Cost (Rs Cr)	Status	Fund Sanctioned by MoS (₹ Cr)	Fund Released by MoS (₹ Cr)
1	2	3	4	5	6
1.	Development and Operation of a full-fledged Truck Parking Terminal adjacent to NH7A opposite to Fisheries college at Tuticorin.	25	Completed	10	10

1	2	3	4	5	6
2.	Coastal berth with dredged depth of 10.0m to handle vessels up to 15000 DWT-length 150m at VoCPT	36	Completed	30	30
3.	Dredging the dock basin for coastal cargo berth at VOCPT-Dredging in front of dedicated coastal berth	98	Completed	20.88	20.88

#### Performance of Indian ports

3312. SHRIMATI VIJILA SATHYANANTH : Will the Minister of SHIPPING be pleased to state:

(a) whether India has an extensive 7500 km. of coastline with 12 major ports and just over 200 minor ports, of which 139 are functioning;

(b) whether primarily, the major ports deal with 95 per cent of India's total foreign trade by volume;

(c) whether across the board, these ports are under performing because of serious infrastructure and connectivity problems;

(d) if so, the details thereof;

(e) whether India is consistently being out performed by many of its Asian neighbours;

(f) whether India ranks at 35th position out of 160 countries, so far as shipping industry is concerned; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) and (b) There are 12 major ports and 200 non-major ports in the country along India's Coastline which is about 7500 km. in length. Ports handle around 95% of the EXIM trade by volume, in the country. While the Major Ports are under the administrative control of Ministry of Shipping, the non-major ports are under the jurisdiction of respective State Maritime Boards/State Government. Out of the 200 non-major ports, around 65 ports handle cargo and the others are "Port Limits" where no